NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI <u>Dated: 11.09.2019</u>

NOTICE

Take notice that the following matter listed on 12.09.2019 at 2:00 PM in Court-II will not be taken up due to non-availability of the Bench. The next date of hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	12.09.2019	17.09.2019

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